

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/180-183/ CAA/2017  
NAME OF THE TRANSFEROR 1 : FINMARK HOLDINGS PVT LTD  
NAME OF THE TRANSFEROR 2 : INDIAN INSTITUTE OF MAINTAN SOFT SRV PVT L  
NAME OF THE TRANSFEROR 3 : INSTITUTE OF SOUND & VIBRATION PVT LTD  
NAME OF THE TRANSFEREE : MGP ASSOCIATES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R - RAJESH	Counsel for Applicant	

**ORDER**

Heard the counsel for the applicant. Order is reserved.

- Sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)

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